

[*Translation*]

**Production, demand and import of petroleum products**

\*374. DR. KHUSHAL PARASRAM BOPCHE:  
SHRI BABANRAO DHAKNE:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the additional expenditure likely to be incurred on import of crude oil during the current year due to the increase in the price of oil by the Organisation of Petroleum Exporting Countries;

(b) how Government propose to mobilise the resources to bear this additional expenditure and its impact on the Indian economy;

(c) the estimated demand and the details of the schemes for the additional production of oil/petrol during the next five years; and

(d) the steps taken to ensure the completion thereof in time?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) and (b) It is not possible to estimate precisely the additional expenditure likely to be incurred on import of crude oil during the current year due to the increase in the price of oil because of the prevailing volatile price situation and uncertainty regarding the supply. Measures are being taken to achieve economy in expenditure involving foreign exchange, restrict imports and increase exports, contain the demand of petroleum products to a reasonable level besides accelerating disbursement of external assistance.

(c) and (d) The demand of petrol for the next five years is estimated as follows:

(*Figures in MMT*)

<i>Year</i>	<i>Estimated demand for petrol</i>
1990-91	3.792
1991-92	4.133
1992-93	4.464
1993-94	4.821
1994-95	5.207

The processing of imported and indigenous crude oil in our refineries during 1990-91 is estimated at 51.18 million tonnes. The throughputs for the remaining years of the Eighth Five Year Plan have not been finalised as these would depend on the projects to be approved for inclusion in the Eighth Plan.

The steps taken/proposed to be taken to increase the production of crude oil include:

— Prevention of decline in producing fields by measure such as introduction of artificial lift schemes

as and when required, and periodical stimulation of wells to increase their production.

— Timely completion of on going development programme i.e. drilling of development wells, and installation of surface production, processing and transportation facilities.

— Taking up of new development projects such as LII, LIII, Nee-lam, Gandhar, Mukta and Panna depending on the availability of adequate resources in the VIII Plan, in order to obtain production from these fields.

There are proposals for increasing the refining capacity through debottlenecking of existing refineries and also for setting up of new grass root refineries. It is also proposed to augment the motor spirit production at the existing refineries by installing reformers and debottlenecking of existing Fluid Catalytic Crackers. Some of the proposals for new refineries include facilities for producing motor spirit.

[English]

### Ticketless Passengers

\*375. SHRI RAMESH CHENNI-  
THALA: Will the Minister of  
RAILWAYS be pleased to state:

(a) the number of cases registered against the ticketless passengers during last three years; zone-wise; and

(b) the new steps taken to prevent ticketless travelling?

THE MINISTER OF RAILWAYS  
(SHRI GEORGE FERNANDES):

(a) The information is furnished below:

Railway	Number of persons detected travelling without ticket or with improper ticket		
	1987-88	1988-89	1989-90
	(In Lakhs)		
Central	9.61	11.65	13.74
Eastern	12.19	12.53	14.46
Northern	9.35	10.50	12.03
North Eastern	4.72	5.26	5.94
Northeast Frontier	1.79	1.81	1.98
Southern	4.09	3.78	3.64
South Central	4.49	4.77	5.34
South Eastern	10.57	11.14	12.20
Western	10.25	10.94	12.29
<b>Total</b>	<b>67.06</b>	<b>72.38</b>	<b>81.62</b>

(b) Under the new Railways Act brought into force from 1-7-90—

(i) Minimum excess charge has been raised from Rs. 10/- to Rs. 50/-.

(ii) The provision of levying lower excess charge in case of the passenger informing railway conductor before detection has been deleted.

### Completion of Metro Rail in Calcutta

\*376. SHRI AJIT PANJA: Will the Minister of RAILWAYS be plea-

(a) how much work of the Metro Rail in Calcutta is yet to be done;

(b) how long will it take to complete it; and

(c) whether the Railway authorities got possession of all the land required for Metro Rail either from Government of West Bengal and/or from unauthorised occupants?

THE DEPUTY MINISTER IN  
THE MINISTRY OF RAILWAYS  
(SHRI AJAY SINGH): (a) Out of a total length of 16.43 km of the project, 6.63 km length still remains to be completed.

(b) By the end of 1992, subject to the availability of the remaining plots of land.

(c) No, Sir.